

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

FOR G.V. MOHAN KUMAR
T.M. NAIDU
T.H. Vijay Prasad
Practicing Company Secretary

Counsel for Respondent
Petitioner

Author
Vijay Prasad

ORDER

Counsel for both the parties present, prayed for time for making
final submissions. At request, time is enlarged. Put up on
13.03.2018 at 10.30 AM.

→ dr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)